



ఆంధ్రప్రదేశ్ రాజపత్రము

THE ANDHRA PRADESH GAZETTE PUBLISHED BY AUTHORITY

W.No.48

AMARAVATI, THURSDAY , NOVEMBER 30, 2017

G.338

PART II - MISCELLANEOUS NOTIFICATIONSN OF INTEREST TO THE PUBLIC

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NOTIFICATIONS BY HEADS OF DEPARTMENTS Etc., REVENUE NOTIFICATIONS

ANDHRA PRADESH STATE WAQF BOARD, VIJAYAWADA

F.N.16/Regn/PKM/2016

MUNTHAKHAB ::

01	Serial No.10	:	Page No.126
02	Name of Wakif, Fathers / Husband Name : residence and Occupation	:	As per report of the IA Waqfs and the Revenue record the property is Waqf by user
03	Class or Nature of Wakf	:	Sunni
04	Conditions & Object of Wakf	:	5 times Namaz prayers and maintenance of Masjid
05	Property its locality, Ward, Village, Valuation	:	JAMIA MASJID situated in Sy.No.18/1B with an extent of Ac.0.11 Cents of Thallapalli (V), Giddalur (M), Prakasam District.
06	Boundaries with Plan	:	East : Hussain Khan Cultivating Land West : Shaik Basheeruddin House South : P. Rasheda Begum Land North : Muslim Burial Ground
07	Monthly or yearly income	:	---
08	Municipal Number	:	Sy.No.18/B
09	Municipal Tax	:	---

10	Land Revenue, Area & Survey Number	:	Sy.No.18/B, Ext: Ac. 0.11 Cents Thallapalli Village, Giddalur Mandal, Prakasam District.
11	Name of Mutawalli	:	Superintendence of AP State Waqf Board
12	The Rules of Succession to the Office of Mutawalli under the Wakf Deed or by custom or usage	:	Under the provisions of the Waqf Act, 1995
13	Particulars of the Scheme of Administration. Its expenditure at the time of Registration.	:	Under the provisions of the Waqf Act, 1995
14	Other particulars which Wakif wants to incorporate.	:	---
15	Remarks	:	As per orders of the Competent Authority, APSWB, Dt: 23-01-2017 in file bearing No.16/ Regn/PKM/2016, the property has been registered on 24-06-2017 U/Sec.40 & 41 of the Waqf Act, 1995 mentioned in Column No.5 and entered in the Book of Endowment, Volume No.I at Page No.126, Sl.No.10.

Sd/-.,

*Chief Executive Officer,
Andhra Pradesh State Waqf Board,
Vijayawada.*

Dated : 24.06.2017.

F.N.B3/33/VSP/2005-ZV

MUNTHAKHAB ::

01	Serial No.	:	Page No.152 Sl.No. 4
02	Name of Wakif, Father's Name Residence and Occupation	:	"Wakf by User"
03	Class or Nature of Wakf	:	Sunni
04	Conditions & Object of Wakf	:	To teach Islamic Studies with current syllabus of Dars-e Nizami in the languages such as Arabic. Urdu, Telugu and other languages to educate the poor and orphan students
05	Property its locality, Ward, Village, Valuation in Sy.No. 66/16 extent Acres 1-91	:	Mosque and Madrasa Darrul uloom Ishaqia Nooria Balachuru Road, Gajuwaka, Door No 23-18-3 in Sy No. 66/6 extent Acres 1.91 cents

06	Boundaries with Plan	:	North : Road South : Iddgah in Sy.No. 66/6 East : Balacheruvu Road West : Municipal Road
07	Monthly or Yearly Income	:	Income per month Rs. 5760/- & Income per year Rs. 69.120/-
08	Municipal Number	:	Door No. 23-18-3 Madrasa Building
09	Municipal Tax	:	Rs. 17,712/- per year
10	Land Revenue, Area & Survey Number	:	Sy No 66/6 an extent of AC 1.91 cents Gajuwaka (v), B C Road
11	Name of Mutawalli	:	AP State Waqf Board
12	The Rules of Succession to the Office of Mutawalli under the Wakf Deed or by custom or usage	:	Managing Committee appointed by the Wakf Board.
13	Particulars of the Scheme of Administration. Its expenditure at the time of Registration.	:	---
14	Other particulars which Wakif wants to incorporate.	:	---
15	Remarks	:	The property has been registered on 24-05-2007 under Section 36. of the Wakf Act 1995 mentioned in Col.5 and entered Book of Endowment at Page No. 152 Sl.No 4 as ordered in F. No B3/33/VSP/2005-ZV of A.P State Wakf Board.

Sd/-.,

Dated : 24.05.2017.

*Chief Executive Officer,
Andhra Pradesh State Waqf Board,
Vijayawada.*

F.N.07/VSP/02/08/Z-V

MUNTHAKHAB ::

01	Serial No.	:	Page No.5
02	Name of Wakif, Husband's Name Residence and Occupation	:	Moulana Mukhtar Hussain (Imam) S/o. Taher Hussain, D.No.9-1-113, Opp: Petrol Bunk, New Gajuwka, Vishakapatnam.
03	Class or Nature of Wakf	:	Ishaquiya Masjid and Madrasa Darul Uloom Ghareeb Nawaz
04	Conditions & Object of Wakf	:	Maintenance of Mosque and Madrasa for teaching and educate to poor orphan Muslim students.

05	Property its locality, Ward, Village, Valuation	:	Nunavarthi (V), Achutapuram (M), Vishakapatnam District
06	Boundaries with Plan	:	North : Boundary Wall of Ravada South : Land of Jogarapu Demudamma East : Land of Ch. Appa Rao West : Land of Reddy Jogi Naidu
07	Monthly or yearly income	:	Collecting donation Zakat Sadqa etc, for maintenance of Madrasa. Mosque is being maintained by contributions
08	Municipal Number	:	Sy.No.1/4 Ext. 0.10 cts
09	Municipal Tax	:	Nil
10	Land Revenue, Area & Survey Number	:	Sy.No.1/4 Ext. 0.10 cts
11	Name of Mutawalli	:	Moulana Mukhtar Hussain (Imam)
12	The Rules of Succession to the Office of Mutawalli under the Wakf Deed or by custom or usage	:	As per Wakf Deed executed by Muthawalli with application
13	Particulars of the Scheme of Administration. Its expenditure at the time of Registration.	:	School and Mosque is being maintained by contribution / donations.
14	Other particulars which Wakif wants to incorporate.	:	---
15	Remarks	:	The property has been registered on 24-05-2007 under Section 36. of the Wakf Act 1995 mentioned in Col.5 and entered Book of Endowment Vol. 4 at Page No. 152 Sl.No 4 as ordered in F. No 07/ VSP/02/08/Z-V of A.P State Wakf Board.

Sd/-.,

*Chief Executive Officer,
Andhra Pradesh State Waqf Board,
Vijayawada.*

Dated : 6.12.2011.

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